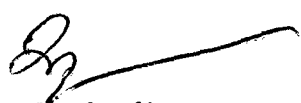


3

C. A. T. Bench, JAIPUR

Date of Order	Orders MA NO. 265/97 (CA 423/96)
18-01-1998	Mr. V. S. Gargi, counsel for the applicant in the MA Mr. Manish Bhandari, counsel for respondent in this MA. This is a misc. application filed by the respondents in the CA NO. 423/96 seeking an early hearing of the CA. The file in question was sent to the principal bench and it has not been received back. In the circumstances, the learned counsel for the respondents in the CA does not press this misc. Application at this stage. It is dismissed as not pressed.  (Rajan Prakash) Judicial Member (D. P. SHARMA) Administrative Member